

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1373  
ANSWERED ON:03.03.2015  
COMMITTEE ON MODERNISATION OF POLICE FORCE  
Kothapalli Smt. Geetha

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various State Governments have set up State Level Empowerment Committees for modernisation of police forces;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has received demands from the States with regard to changes in criteria for sanctioning funds and utilization of the remaining funds for modernisation of the State Police Forces; and
- (d) if so, the details thereof and the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): As per the Modernisation of Police Force (MPF) Scheme guidelines issued by Ministry of Home Affairs (MHA) on 28.02.2013, a State Level Empowered Committee (SLEC) headed by the Chief Secretary and consisting of the ACS/Principal Secretary-Finance, the ACS/Principal Secretary-Home, the Planning Commissioner and DGP as members is to be constituted by each State. The MPF Annual Action Plans are considered/approved by the SLEC before they are submitted to MHA.
- (c) & (d): There have been demands from some State Governments for change in criteria for allocation of funds. A Committee was constituted under the Chairmanship of Additional Director General, Bureau of Police Research and Development (BPR&D) to review the existing MPF Scheme and suggest a suitable criteria for allocation of funds among the States. The said Committee has submitted its report.